

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2383
TO BE ANSWERED ON 18.12.2023**

MATERNITY BENEFITS (AMENDMENT) ACT, 2017

2383. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details and number of construction workers, mine workers and factory workers who have received maternity benefits through the Maternity Benefit (Amendment) Act, 2017 during the last five years, category-wise; and**
- (b) the number of creches run under Maternity Benefit (Amendment) Act, 2017, State-wise and sector-wise?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): The Maternity Benefit Act, 1961, as amended vide the Maternity Benefit (Amendment) Act, 2017, provides inter-alia for paid maternity leave to women workers and crèche facility by establishments. The Act is implemented by the Central Government as well as by state government as appropriate government in their respective spheres, which includes establishments engaged as mines, factories and construction.

The maternity benefits are also provided to women workers who are covered under the provisions of Employees' State Insurance (ESI) Act, 1948.

Every woman, entitled to the payment of maternity benefit under the Maternity Benefit Act, continues to be covered under this Act until she becomes qualified to claim maternity benefit under the ESI Act, 1948. The details of the maternity benefits provided under the ESI Act, 1948 during the years 2018-19 to 2022-23 are as under:

Contd..2/-

Year	Amount (in crore)	Number
2018-19	369.08	46469
2019-20	383.62	49200
2020-21	390.04	46327
2021-22	373.77	45610
2022-23	415.99	47919

The Palna (formerly National Creche Scheme for children of working mothers) a centrally sponsored scheme is implemented through states/union territories w.e.f. 01.01.2017 to provide crèche/ day care facilities to children (in the age group of 6 months to 6 years). As on 31.10.2023, there were 2412 operational crèches under Palna, as reported by the states/ union territories. The list is placed at Annexure.

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Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO.2383 FOR ANSWER ON 18.12.2023 ASKED BY SHRI LAVU SRI KRISHNA DEVARAYALU REGARDING MATERNITY BENEFITS (AMENDMENT) ACT, 2017.

State-wise operational crèches under the scheme Palna

(As on 31.10.2023)

S. No	STATE/ UT	Number of Crèches
1.	Andhra Pradesh	20
2.	Arunchal Pradesh	43
3.	Assam	0
4.	Bihar	0
5.	Chhastisgarh	0
6.	Goa	3
7.	Gujarat	43
8.	Haryana	165
9.	Himachal Pradesh	116
10.	Jharkhand	0
11.	Karnataka	430
12.	Kerala	273
13.	Madhya Pradesh	9
14.	Maharashtra	0
15.	Manipur	427
16.	Meghalaya	28
17.	Mizoram	175
18.	Nagaland	94
19.	Odisha	0
20.	Punjab	151
21.	Rajasthan	0
22.	Sikkim	25
23.	Tamil Nadu	135
24.	Telangana	0
25.	Tripura	137
26.	Uttar Pradesh	0
27.	Uttarakhand	0
28.	West Bengal	0
29.	A & N Island (Uts)	0
30.	Chandigarh	0
31.	Dadra & N Haveli and Daman Diu	0
32.	Delhi	44
33.	Jammu & Kashmir	0
34.	Ladakh	0
35.	Lakshadweep	0
36.	Puducherry	94
	Total	2412
